

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 535 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 2<sup>8</sup><sup>th</sup> January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/306 dated 21.01.2025.

Sir,

With reference to the above, I am directed to inform you that Smti. Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl has been granted **half day casual leave on 17.01.2025 (forenoon)**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/ 536 - 537 /A, dated , 28-01-2025**

Copy to:

1. Smti Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl.
2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Antis*